

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1123(CHE)2020
IN
PETITION NUMBER : CP(IB)/1062(CHE)2019
NAME OF THE PETITIONER : Renuka Devi Rangaswamy (RP)
M/s Rocanna Infrastructure Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 33(2) & 60 (5) of IBC, 2016

ORDER

In view of NCLT, New Delhi order dated 19.04.2021, matter is reposted to
21.06.2021.


[K. NATARAJAN]
Deputy Registrar)

VS